

**Government of Jammu and Kashmir**  
**Home Department**  
 Civil Secretariat, Srinagar

NOTIFICATION  
 Srinagar, the 10<sup>th</sup> of December, 2021.

**S.O.420.-** In exercise of the powers conferred by third proviso to sub-rule (1) of rule 176 of the Jammu and Kashmir Police Rules, 1960, and in view of delay in conduct of the recruitment to the posts of Sub-Inspector due to COVID-19 pandemic, the Government hereby prescribe the upper age limit for direct recruitment to the 1200 posts of Sub-Inspector in the Jammu and Kashmir Police, advertised by the Jammu and Kashmir Services Selection Board, vide No. SSB/Secy/2021/7926-42 dated 24.11.2021 as 30 years, which shall be 32 years in respect of the in-service Police personnel, as on 1st January, 2021.

**By Order of the Government of Jammu and Kashmir.**

  
 (Rashid Raina) KAS

Under Secretary to the Government

No: HOME-NGIV/51/2021-05-HOME (27866)

Dated: 10.12.2021

Copy to the:-

1. Ld. Advocate General, J&K.
2. Director General of Police, J&K.
3. Additional Secretary (JKL), MHA, GoI.
4. Principal Secretary to the Hon'ble Lt. Governor, J&K.
5. Commissioner/Secretary to Government, General Administration Department.
6. Secretary to the Government, ARI & Trainings Department.
7. Secretary to Government, Department of Law, Justice and Parliamentary Affairs.
8. Director Information, J&K.
9. Director Archives, Archaeology and Museums.
10. Private Secretary to the Chief Secretary.
11. Private Secretary to the Principal Secretary to Government, Home Department.
12. General Manager, Government Press, Srinagar, for publication in the extra-ordinary issue of the Government Gazette.
13. I/c web site.